

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4058
ANSWERED ON:20.04.2010
LEVY SUGAR
Ahir Shri Hansraj Gangaram

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the production of sugar in Maharashtra is estimated to reach 55 lakh ton with an increase of 20 percent;
- (b) if so, the details thereof indicating the share of co-operative and private sector in the production of sugar in Maharashtra;
- (c) the quantum of sugar received by the Union Government from the State of Maharashtra after the increase in levy;
- (d) whether there is any proposal to increase sugar quota under the Public Distribution System in view of its increasing availability; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): The Cane Commissioner, Government of Maharashtra, has recently revised estimates of production of sugar in the State to 66.7 lac tons in 2009-10 sugar season which is higher by about 45.0% as compared to last season's production of about 46 lac tons. As on 31st March, 2010, Maharashtra's total sugar production was 59.95 lac tons and share of cooperative sugar mills was 51.85 lac tons (86.49%) and of private sugar mills was 8.10 lac tons (13.51%) respectively.

(c): The Union Government has increased the levy-sugar obligation on sugar mills from 10% to 20% in case of sugar produced from sugarcane in the current sugar season 2009-10. As such, 20% of the total sugar produced from sugarcane by sugar mills of Maharashtra is receivable as levy-sugar.

(d): No, Madam.

(e): Question does not arise.